CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 06.02.2019

O.A./260/653/2017 SMT B L JENA & OTHERS

M.A./260/613/2017 -V/S-

FOR FURTHER ORDER, ON MEMO AVIATION RESEARCH CENTER

ITEM NO:18

FOR APPLICANTS(S) Adv.: Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for both the sides.
	Ld. Counsel for the Applicant submitted that he has filed a memo for withdrawing the O.A with a liberty to file better application.
	Ld. Counsel for the Respondents submitted that the representation of the applicant had been duly considered as mentioned in the counter which has been filed and that widow in this case has challenged the nomination for the purpose of compassionate appointment for elder son
	In view of the above submission the O. A is allowed to be withdrawn and the applicant may take appropriate steps as per law if his grievance is pending.
	Accordingly, the O.A as well as M.A are disposed of being not pressed.
	Copy of this order be made available to Ld. counsels for both the sides.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms